COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA No. 768 of 2018 in</u> DFR No. 1500 of 2018

Dated: 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

The Tata Power Company Limited (Distribution) ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Nagar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

ORDER

IA No. 768 of 2018

(Appln. for condonation of delay in filing)

Issue notice to the Respondents returnable on 16.08.2018. Dasti, in addition, is permitted.

List the matter on <u>16.08.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member